

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1068
ANSWERED ON:04.03.2013
UNEMPLOYMENT ALLOWANCE
Sainuji Shri Kowase Marotrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken or proposes to take any steps to provide unemployment allowance to all the unemployed youths registered in all the employment exchanges in the country until they get gainful employment;
- (b) if so, the details thereof as on date;and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) No, Madam.

(b) Does not arise in view of (a) above.

(c) Government of India is not providing any unemployment allowance to the unemployed persons registered in Employment Exchanges. The country is not in a position to incur huge expenditure involved on the payment of unemployment allowance to unemployed youth registered in all the employment exchanges in the country until they get gainful employment. The payment of unemployment allowance to the unemployed youth would divert substantial resources from development programmes to a non-developmental activity. These resources could better be used for developmental activities which would generate substantial productive employment.